MR. DEPUTY-SPEAKER: The question is:

Const. (Amdt.)

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF MADHU DANDAVATE: Sir. I introduce the Bill.

16.08 hrs.

## SOLAR ENERGY DEVELOPMENT COMMISSION BILL

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for establishment of a Commission with a view to providing for management and coordination of a national solar energy research, development and demonstration programme.

DEPUTY-SPEAKER: MR. The question is:

"That leave be granted to introduce a Bill to provide for establishment of a Commission with a view to providing for management and coordination of a national solar energy research, development and demonstration programme."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: Sir, I introduce the Bill.

16.09 hrs.

CONSTITUTION (SCHEDULED CASTES) ORDERS (AMENDMENT) BILL.

SHRI G. S. REDDY (Miryalguda): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, the Constitution (Scheduled Castes) (Union Territories) Order, 1951 the

Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962, the Constitution (Pondicherry) Scheduled Castes Order, 1964 and the Constitution (Goa, Daman and Diu) Scheduled Castes Order. 1968.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, the Constitution (Scheduled Castes) (Union Territories) Order, 1951, the Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962 the Constitu-(Pondicherry) Scheduled Castes Order 1964 and the Consti-(Goa, Daman and Diu) tution Scheduled Castes Order, 1968."

The motion was adopted.

SHRI G. S. REDDI: Sir, I introduce the Bill.

16,10 hrs.

SALARY, ALLOWANCES AND PEN. SION OF MEMBERS OF PARLAA-MENT (AMENDBENT) BILL.

(AMENDMENT OF SECTIONS 3, 4 ETC.)

SHRI DIGVIJAY SINH (Surendranagar): I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER: The questions is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act."

The Motion was adopted.

SHRI DIGVIJAY SINH: Sir, I introduce the Bill.